

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301

Appeal No - 784/252/ND/2019

IN THE MATTER OF:

M/s. Income Tax Officer, Ward 26 (4)

Vs

ROC (M/s Vision HR Services Pvt Ltd)

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 13.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant


: Adv. Bhawna Singh for Adv. Lakshmi Gurung, Sr. Standing Counsel
for IT Deptt.


For the Respondent

: Mrs. SweetyKhattar Kumar, AROC

ORDER

Ld. Counsel for Income Tax has put in appearance and prayed for 5 week's time to effect the services vide publication. Ld. AROC has put in appearance and stated that she has no objection for the same. List on 28.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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